

(b) if so, what were the demands set forth in that memorandum;

(c) whether the representatives of the Co-ordinating Council met the Prime Minister at Ernakulam (Kerala) on her last visit there and submitted a memorandum; and

(d) if so, the action taken on their demands?

The Deputy Prime Minister and Minister of Finance, (Shri Morarji Desai): (a) and (c). Yes, Sir. The representatives of the Co-ordinating Council of Central Government Employees Unions and Associations (Cochin area) met the Prime Minister on the 25th September, 1966 at Ernakulam and presented a memorandum signed by the Convenor of the Council.

(b) The main demands put forth by the representatives were:—

(i) Upgradation of Cochin area for the purpose of the grant of house rent and compensatory (city) allowances to the Central Government employees stationed therein; and

(ii) Construction of quarters in Cochin area.

(d) Since the population of Cochin together with its contiguous municipal areas, is less than 4 lakhs—the qualifying limit for classification as a B2-class city—Cochin cannot be categorised higher than its existing classification, viz., 'C' Class.

The construction of General Pool accommodation is not contemplated in Cochin area. The departments of the Central Government having staff located in that area have, however, plans for the construction of residential quarters for their staff and these are expected to be taken up when funds become available.

C.B.I. Case against Enforcement Directorate Officers

8865. Shrimati Tarkeshwari Sinha:
Shri S. M. Banerjee:
Shri Rabi Ray:

Shri Madhu Limaye;
Shri Dhreshwar Kalita:
Shri George Fernandes:

Will the Minister of Finance be pleased to state:

(a) whether the Central Intelligence Bureau have seized certain files and incriminating documents from the offices of the Enforcement Directorate at Delhi and Bombay showing complicity between the officers of the Directorate and certain business concerns; and

(b) if so, the names of the firms and the officers of the Enforcement Directorate who are suspected to be involved and the action, if any, taken against them?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) On receipt of certain written complaints containing allegations against some officers of the Enforcement Directorate, the Director of Enforcement referred the matter to the Central Bureau of Investigation (not the Central Intelligence Bureau) who have taken over certain files and documents from the offices of the Enforcement Directorate at Delhi and Bombay in connection with the investigation of those complaints.

(b) The C.B.I.'s investigations are in progress; the question of any action will arise after the investigations are completed and will depend on the results of the investigation. The disclosure of the names of the officers and the firms suspected to be involved may affect the investigations of the case adversely. It will not, therefore, be in public interest to disclose those details at this stage.

Representation from Staff Working at Automatic Vote Recording System in Parliament House

8866. Shri Kameshwar Singh:
Shri Sidheshwar Prasad:
Shri Rabi Ray:
Shri K. P. Singh Deo:
Shri Latifat Ali Khan:

Shri Ghayoor Ali Khan:
Shri Kanwar Lal Gupta:
Shri P. N. Solanki:
Shri M. L. Sondhi:
Shri Onkar Lal Berwa:
Shri K. M. Madhukar:
Shri Brij Raj Singh:
Shri Ramavatar Shastri:

Will the Minister of Works Housing and Supply be pleased to state:

(a) whether it is a fact that Government have received a representation from the electricians and wiremen of the Central Public Works Department working at the Automatic Vote Recording System in Parliament House (Lok Sabha and Rajya Sabha Chambers) for the revision of their grades;

(b) whether it is a fact that the said staff were given an assurance in 1957 at the beginning of the operation of the machine that they would be put in a higher grade because of their specialised nature of work;

(c) whether it is also a fact that pending revision of their grades, they were granted honorarium for the special duties involved in their work;

(d) whether it is further a fact that a committee consisting of P & T and Central Public Works Department engineers and officers of his Ministry went into the whole question and decided in favour of the revision of grades; and

(e) if so, the reasons for the delay in the final decision in the matter?

The Deputy Minister in the Ministry of Works, Housing and Supply (Sardar Iqbal Singh): (a) Yes.

(b) No.

(c) No. Honorarium was paid to them for shouldering additional responsibilities.

(d) and (e). No. At an inter-departmental meeting held in 1965, it was, however, proposed that some higher posts might be created to maintain the equipment.

Recently, one post of Assistant Engineer and one post of Engineering Supervisor have been created for the maintenance of the Automatic Vote Recording Equipment and technical officers from the P & T Department have been posted. It is not, therefore, considered necessary to upgrade the posts of electrician and wireman

Postponement of Presentation of State Budgets

8866-A. Shri Lakkappa: Will the Minister of Finance be pleased to state:

(a) whether any instructions were issued by the Central Government to any state Government to postpone the presentation of their Budget this year;

(b) if so, the reasons therefor;

(c) if not, whether Government's attention has been drawn to the fact that the Mysore Government proposed alteration of the Budget but delayed the Budget Session on the pretext that the Central Government had issued such instructions; and

(d) if so, the reaction of Government thereto?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) No, Sir.

(b) Does not arise.

(c) and (d). Besides the following statement attributed to the Finance Minister of Mysore which appeared in the Press on the 27th June, 1967, the Government of India have no other information:—

"Explaining as to why the budget proposals could not be discussed during the short session last month, Mr. Hegde said the position was not clear then as the Central budget had not yet been presented".